## Underpass at Kherki Daula Chowk

- 1181. DR. JANARDHAN WAGHMARE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to refer to the answer to Unstarred Question 3224 given in the Rajya Sabha on 8 December, 2010 and state:
- (a) whether the alternative recommended by the consultants to construct underpass at Kherki Daula Chowk have since been examined by Government;
  - (b) if so, the details thereof;
- (c) whether in view of large number of pedestrians losing their lives due to crossing of roads, Government proposes to construct the underpass at Kherki Daula Chowk in a time bound period; and
- (d) if so, the targeted date by which the said underpass is likely to be constructed and become operational?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA): (a) and (b) Yes, Sir. Ministry has agreed 'in principle' for the construction of an underpass at Kherki Daula (km 40.640) on NH-8 (new NH-48) in Haryana.

(c) and (d) A pedestrian underpass has already been provided at Km 40.475 on NH-8 near Kherki Daula. In addition to above, construction of underpass at Kherki Daula (km 40.640) has also been agreed 'in principle' by Ministry on cost sharing basis. The matter of cost sharing among the stake holders *i.e.* Haryana Urban Development Authority (HUDA), Haryana State Industrial & Infrastructure Development Corporation (HSIIDC) and National Highway Authority of India (NHAI) have already been taken up by Ministry.

## Dealing corruption complaints in NHAI

1182. SHRI P. RAJEEVE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of pending complaints regarding alleged corruption in NHAI since 2008;
- (b) whether there is a prescribed time-frame for dealing with complaints of corruption; and